

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

35. C.P.(IB) -675(MB)/2021

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2024**

NAME OF THE PARTIES:- MR. AJIT KUMAR
IN THE MATTER OF
Indian Bank Through Mr. Ajit Kumar
V/s
Biharilal Mandhana

Section: 95(5) of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Amey Hadwale appeared for the Applicant through VC and
Counsel, Shivam Bhagwati appeared for the Respondent. By consent of
the parties list this matter on **12.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)